Friday, 21st December, 1883

ABSTRACT OF THE PROCEEDINGS

of the

Council of the Governor General of India,

LAWS AND REGULATIONS

Vol. XXII

Jan.-Dec., 1883

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THE COUNCIL OF THE GOVERNOR GENERAL OF INDIA

ASSEMBLED FOR THE PURPOSE OF MAKING

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VOLUME XXII



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CALCUTTA

PRINTED BY THE SUPERINTENDENT OF GOVERNMENT PRINTING INDIA 1884 Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament 24 & 25 Vic., cap. 67.

The Council met at Government House on Friday, the 21st December, 1883.

Present :

His Excellency the Viceroy and Governor General of India, K.G., G.M.S.I., G.M.I.E., presiding. His Excellency the Commander-in-Chief, G.C.B., C.I.E. The Hon'ble J. Gibbs, c.s.i., c.i.E. Lieutenant-General the Hon'ble T. F. Wilson, C.B., C.I.E. The Hon'ble C. P. Ilbert, C.I.E. The Hon'ble Sir S. C. Bayley, K.C.S.I., C.I.E. The Hon'ble T. C. Hope, c.s.i., c.i.e. The Hon'ble Sir A. Colvin, K.C.M.G. The Hon'ble W. W. Hunter, LL.D., C.I.E. The Hon'ble Durga Charan Láhá. The Hon'ble H. J. Reynolds. The Hon'ble H. S. Thomas. The Hon'ble G. H. P. Evans. The Hon'ble Kristodás Pál, Rái Bahádur, C.I.E. The Hon'ble J. W. Quinton. The Hon'ble T. M. Gibbon, C.I.E. The Hon'ble R. Miller. The Hon'ble Amir Ali.

QUIETING OF TITLES (PANJÁB) BILL.

The Hon'ble MR. ILBERT moved for leave to introduce a Bill for the Quieting of Titles depending on Decisions passed on appeal by certain Settlementofficers in the Panjáb. He said that the object of the Bill was to remove doubts, which had been raised by a recent decision of the Panjáb Chief Court, as to whether certain Settlement-officers had been duly empowered to exercise appellate jurisdiction in suits and other proceedings relating to land-revenue.

The Motion was put and agreed to. 109 L. D.

UNIVERSITIES HONORARY DEGREES BILL.

The Hon'ble MR. GIBBS presented the Report of the Select Committee on the Bill to authorize the Universities of Calcutta, Madras and Bombay to grant certain honorary degrees.

The Council adjourned to Friday, the 4th January, 1884.

D. FITZPATRICK,

Secretary to the Government of India, Legislative Department.

FORT WILLIAM; The 21st December, 1883.

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